

cherry is not available and has not, therefore, been included).

#### Hostels for Scheduled Tribes Students

**219. Shri Sarkar Murmu:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 3712 on the 21st June, 1962, and state:

(a) the total number of hostels so far constructed for the students belonging to Scheduled Tribes in West Bengal;

(b) the total number of students of Scheduled Tribes who received stipends and Boarding grants in 1961-62 and 1962-63;

(c) the total number of students who received book grants in 1961-62 and 1962-63;

(d) whether there has been any Agency or Board conducting or advising the tribal welfare works in West Bengal; and

(e) if so, the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) 54 hostels.

(b) Stipends.

1961-62—13,882.

1962-63—not yet available.

#### Boarding Grants:

1961-62—1,631.

1962-63—not yet available.

(c) 1961-62—2,771.

1962-63—not yet available.

(d) Yes.

At Headquarters—The Tribes Advisory Council.

At District level—The District welfare Committee for the Scheduled Tribes.

(e) Details are given in the relevant notifications of the West Bengal Government, copies of which are laid on the Table. [Placed in Library. See No. LT-293/62].

#### Tribal Students

**220. Shri Sarkar Murmu:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of tribal students who have so far received training in the Social Workers' Training Institute, West Bengal;

(b) the total number of students who are receiving training therein at present; and

(c) whether the full expenses for undergoing such training have been borne by Government?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). Nil. (The building has been completed and the training programme is expected to commence shortly).

(c) The scheme will be financed under the Centrally Sponsored Programme in the Backward Classes Sector.

#### Jhumias in Tripura

**221. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) whether any representation has been made to Government stating that some of the Jhumias who received allotment of lands in Raima and Sarma, Tripura under Jhumia Rehabilitation Scheme have already transferred their lands to non-tribals;

(b) if so, whether any investigation has been made by Government;

(c) if so, in how many cases, such transfer of lands has taken place; and

(d) what steps are being taken to prevent further transfer of land?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) No such representation has been received.

(b), (c) and (d). Do not arise.